

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1150
ANSWERED ON:07.03.2007
NEW UNITS OF ATOMIC POWER PLANTS
Kaushal Shri Raghuvir Singh;Maharia Shri Subhash

Will the Minister of ATOMIC ENERGY be pleased to state:

:

- (a) whether the Union Government proposes to allocate preferential power to Rajasthan from units VII and VIII of Rajasthan Atomic Power Station (RAPS) including 15% reserve capacity out of the unallocated quota of the RAPS units V & VI;
- (b) if so, the details thereof;
- (c) whether the Union Government also received a proposal from the Government of Rajasthan to set up new units in Banswara unit IX (7000 MW) with equity participation by State;
- (d) if so, the details thereof and the present status;
- (e) the expenditure likely to be incurred on the proposed units;
- (f) the time by which these units are likely to be made critical;
- (g) whether the facilities have also been extended to the employees alongwith the units of the power plants; and
- (h) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN)

(a) & (b) The allocation of power from central generating stations is decided as the project nears completion. RAPP 7&8 are targeted for completion late in the XII Plan and therefore it is too early to decide on allocation. Regarding the share of power to Rajasthan from the unallocated share of RAPP 5&6 (due for completion in 2007 and 2008), it is not fixed as the unallocated share of power is distributed amongst beneficiaries by Ministry of Power from time to time depending upon the demand.

(c) The Government has received a request from the Government of Rajasthan for setting up a nuclear power station at Banswara in Rajasthan.

(d) With a view to utilize the full potential of existing inland sites, the Government has accorded in principle approval for setting up two 700 MWe PHWR at Rawatbhata site. No decision has been taken on Banswara site.

(e) to (h) Do not arise.